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IN THE COURT OF THE CHIEF METROPOLITAN

MAGISTRATE,

TEES HAZARI, DELHI

CC NO:

654/2002 22/01/2002

Securities and Exchange Board of India, a statutory body established under the provisions of Securities and Exchange Board of India Act, 1992, having its Head Office at 221, Nariman Point, Mittal Court, "B" Wing, Nariman Point, Mumbai- 400 072 and represented by its Asst. Legal Advisor (Prosecutions) Shri A. Chandra Sekhar Rao.

Made over to-

1. Yashu Forests (India) Ltd., a company incorporated under the provisions of Companies Act, 1956 and having its registered office at Manimajra, NAC SCO 839, Chandigarh 160 101.

2. Shri Hari Prakash Sharma, s/o not complainant; the known

vs. constantComplainant the 1956 se at



Occupation: Director of the Accused No.1; Address: 62A, Housing Board Colony, Kalka, Haryana.

- Shri Jai Lal Sood, s/o Not known to the complainant; Occupation Director of the Accused No.1; Address: 185, NAC Shivalik Enclave, Manimajra, Chandigarh.
- Smt. Sonia Kumar, W/o not known to the complainant; Occupation Director of the Accused No.1; Address: 26 C, Sector 36 A, Chandigarh.
- 5. Shri Yograj, s/o Not known to the complainant; Occupation Director of the Accused No.1; Address: 809, Phase II, C/o Shri Darshan Kumar, Ram Durbar, Chandigarh.

...Accused

25

COMPLAINT UNDER SECTION 200 OF THE CODE OF CRIMINAL PROCEDURE, 1973 READ WITH SEC. 24(1) AND 27 OF SECURITIES AND EXCHANGE BOARD OF INDIA ACT, 1992

May It Please Your Honour:



SEBI vs Yashu Forest India Ltd.

29.05.12

Present.

Proxy counsel for complainant.

Proceeding against accused no.1 already proceeded u/s 305 Cr.P.C. vide order dated 28.07.10.

None for accused no.2 to 5 despite proclamation u/s 82 Cr.P.C. It appears that accused are deliberately absconding. Therefore, accused no.2 to 5 are hereby declared proclaimed offender.

At request of proxy counsel file be consigned to the record room and be summoned back as and when accused are traced/arrested.

(G.N. PANDEY)
ACMM (Spi. Acts)/CENT/RAL
DELHI/29.05.12

कार्यालय जिला एवए सत्र न्यायाधीश विद्या प्रतिक्रिक स्थाप अधिनेयस स्थाप को भारतीय सांक्ष्य अधिनेयस स्थाप को भारतीय सांक्ष्य अधिनेयस स्थाप को